

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 106
(IB)-378(PB)/2017

IN THE MATTER OF:

Alchemist Asset Reconstruction Co. Ltd. Petitioner/Applicant
v.
Moser Baer India Limited Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code, 2016 in Liq.

Order delivered on 08.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Liquidator : Mr. Abhisek Anand, Mr. Karan Kohli, Ms. Sakshi
Chahar, Advs.

ORDER

New IA-1576/2024

Ld. Counsel Mr. Abhishek Anand appeared through VC on behalf of the Liquidator.

Let the hard copies of the pleadings be filed before the next date of hearing.

At request, list the matter for a physical hearing **on 22.04.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)